

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

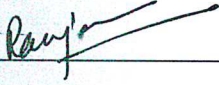
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 592/9/HDB/2019
NAME OF THE COMPANY	Rithwik Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Quippo Energy Ltd
NAME OF THE RESPONDENT(S)	Rithwik Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dishit Bhattacharjee	Adv	9949936611	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Manuata Choudary Ranjani Ramesh DVAS Ran Prasad	Adv.	7045227245	

ORDER

Counsels representing both sides are present. Counsel for the Respondent stated that they are filing counter during the course of the day in the Registry. They are directed to furnish copy of the same to the other side. For hearing submissions, matter adjourned. Put up the matter on 06.01.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL